

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PANAMA SYSTEMS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	PANAMA SYSTEMS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	23/04/2012
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Pune
4.	Corporate Identity No. of corporate debtor	U72200PN2012PTC143077
5.	Address of the registered office and principal office (if any) of corporate debtor	OFF. 401 C.T.S 40/1, B/1 FINAL PLOT 40 WELESELY ROAD, NEAR SANGAM BRIDGE, PUNE 411001
6.	Date of closure of Insolvency Resolution Process	10/12/2020
7.	Liquidation commencement date of corporate debtor	10/12/2020 (Order copy was uploaded on NCLT Website on 15/12/2020).
8.	Name and registration number of the insolvency professional acting as liquidator	VAISHALI ARUN PATRIKAR Reg. No. IBBI/IPA-002/IP-N00812/2019-2020/12566
9.	Address and e-mail of the liquidator, as registered with the Board	A-2, Shantidoot Society, Parvati Darshan, Pune 411009 Email:-vapatrikar@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	A-2, Shantidoot Society, Parvati Darshan, Pune 411009 Email:-vapatrikar@gmail.com
11.	Last date for submission of claims	14/01/2021

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Panama Systems Private Limited on 10/12/2020 (Order copy was uploaded on NCLT Website on 15/12/2020).

The stakeholders of Panama Systems Private Limited are hereby called upon to submit their claims with proof on or before 14/01/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with the proof in person, by post or by electronic means.



[Handwritten signature]

Relevant Forms are available at: <https://ibbi.gov.in/home/downloads>.

Submission of false or misleading proof of claims shall attract penalties.

Date: 16/12/2020
Place: Pune

[Handwritten Signature]
Vaishali Arun Patrikar
Liquidator of

Panama Systems Private Limited.

Regn. No. IBBI/IPA-002/IP-N00812/2019-2020/12566

